Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.179 of 2010 &
IA -248of 2010

Dated 10th May, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

M/s Patikari Power Private Limited … Appellant(s)

Versus

H P Electricity Regulatory Commission & Ors. ….Respondent(s)

Counsel for the Appellant(s): Mr. TarunJohri
Counsel for the Respondent(s): Ms. Shikha Ohri for HPERC
Mr. Anand K. Ganesan & Ms. Sneha for HPSEB

ORDER

Mr. Anand K. Ganesan, the learned counsel appearing for Respondent Nos. 2 and 3 is again seeking time to file the reply.

As a last chance time is granted to file the reply on or before 30.05.2011 after serving copy on the other side.

Post the matter on ***13.07.2011***. In the meantime, rejoinder, if any, be filed after serving copy on the other side.

(V.J. Talwar)
Technical Member

(Justice M. KarpagaVinayagam)
Chairperson

TS/ KS